

OFFICE ORDER

Consequent upon transfer of Dr. Sunita Grover, the then Additional District and Sessions Judge-cum-Member, Internal Complaint Committee, Sonipat, a new Internal Complaint Committee comprising of the following Judicial Officer/officials is hereby constituted to entertain and examine the sexual harassment complaints received from the employees working at Sonipat Headquarter:-

1. Ms. Sonika,
Additional District and Sessions Judge,
Additional Principal Judge, Family
Court, Sonipat. Chairperson
2. Sh. Baljeet Singh,
Executive Assistant. Member
3. Ms. Saroj Rani,
Stenographer Grade-I. Member
4. Ms. Neelam Madaan,
Reader Grade-I. Member

All concerned be informed accordingly.

(Y.S. Rathor)
District and Sessions Judge,
Sonipat.

Endst. No. 6680 / Dated 23/4/19 /

Copy forwarded to the Chairperson and all the Members of Internal Complaint Committee, Sonipat, for information and necessary action.

(Y.S. Rathor)
District and Sessions Judge,
Sonipat.


OFFICE ORDER

Consequent upon joining of a female Judicial Officer namely Ms. Vinti as Civil Judge (Junior Division) at Sub Division, Gohana, and transfer of Ms. Deepak, Stenographer Grade-II-cum-Member of Internal Complaint Committee at Sub Division, Gohana, a new Internal Complaint Committee comprising of the following Judicial Officer/officials is hereby constituted to entertain and examine the sexual harassment complaints received from the employees working at Sub Division, Gohana:-

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| 1. | Ms. Vinti,
Civil Judge (Junior Division), Gohana. | Chairperson |
| 2. | Ms. Praveen,
Stenographer Grade-II. | Member |
| 3. | Sh. Rajesh Kumar Sharma,
Reader Grade-III. | Member |
| 4. | Ms. Sapna,
Copyist. | Member |

All concerned be informed accordingly.

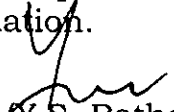

(Y.S. Rathor)


District and Sessions Judge,
Sonipat. 

Endst. No. 6681 / Dated 23/4/19 /

Copy forwarded to:-

1. The Chairperson and all the Members of Internal Complaint Committee at Sub Division, Gohana, for information and necessary action.
2. Ms. Lalita Rani, Assistant Professor, Department of Commerce, Government College, Gohana (being the previous Chairperson of Internal Complaint Committee at Sub Division, Gohana), for information.


(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 


OFFICE ORDER

Consequent upon transfer of Ms. Meenu, Additional Civil Judge (Senior Division)-cum-Member, Internal Complaint Committee at Sub Division, Kharkhoda, a new Internal Complaint Committee comprising of the following Judicial Officer/officials is hereby constituted to entertain and examine the sexual harassment complaints received from the employees working at Sub Division, Kharkhoda:-

1. Ms. Jogindri,
Additional Civil Judge (Senior Division),
Kharkhoda. Chairperson
2. Sh. Rajiv Kumar,
Reader Grade-II. Member
3. Ms. Jyoti,
Stenographer Grade-II. Member
4. Ms. Pooja Thakkar,
Additional Ahlmad. Member

All concerned be informed accordingly.


(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 

Endst. No. 6682 / Dated 23/4/19 /

Copy forwarded to the Chairperson and all the Members of Internal Complaint Committee at Sub Division, Kharkhoda, for information and necessary action.


(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 